

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 02.12.2020 (WEDNESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (Fresh Case)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
1.	Comp. App. (AT) No. 219 of 2020	Shrikant Gopilal Rathi & Ors. Vs. Nagarjuna Agro Chemicals Pvt. Ltd. & Ors.	Nakul Mohta	

## **For Admission (After Notice)**

2.	Comp. App. (AT) (Ins) No. 755 of 2020	Sanjay Kumar Choudhary Vs. Creative Infraheights Pvt. Ltd. & Anr.	Praveen Mahajan	Shubhangda Singh Anshuj Dhingra-R1 Vinod Chaurasia-IRP
3.	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.  <b>With</b>	Sameer Parekh	Yogesh Jagia-R1-10 Sidhartha Barva-R5, R6 & R7
4.	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel-R1, R32, R33 & R34 Sidhartha Barua-R5, R6 Adity Gupta-R15, R16 & R17
5.	Comp. App. (AT) No. 80 of 2020	Gurukripa Ayurvedic Heritage Pvt. Ltd. Vs. K Balagangadharan & Ors.  <b>With</b>	K. Parameshwar	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
6.	Comp. App. (AT) No. 81 of 2020	Aruna Unnikrishanan & Anr. Vs. K Balagangadharan & Ors.  <b>With</b>	Abid Ali Beeran	Vinod V Mohan Pulickkal Vinod V.- R9, R10 & R11
7.	Comp. App. (AT) No. 129 of 2020	AV Gopalakrishnan & Anr. Vs. K Balagangadharan & Ors.	Parvathy Vijayan	Saiby Jose Kidangoor Vinod V.- R9, R10 & R11
8.	Comp. App. (AT) No. 88 of 2020	Manmohan Singh Anand VS. Registrar of Companies & Anr.	Raghunatha Sethupathy	Vijay Joshi-R1

9.	Comp. App. (AT) No. 108 of 2020	Vamsidhar Maddipatla & Anr. Vs. Teckbond Laboratories Pvt. Ltd. & Ors.	R.V. Yogesh	Suhita Mukhopadhyay-R1 & R3 G. Rama Chandra Rao-R2, R4 & R5
10.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	

**For Hearing**

11.	Comp. App. (AT) (Ins) No. 198 of 2020  <b>Part Heard</b>	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Abhishek Adke-R1 Tajinder Pal Singh- R2
12.	Comp. App. (AT) No. 155 of 2020	Gloster Ltd. (Formerly Known as Kettlewell Bullen & Co.Ltd.) Vs. Bowreah Jute Mills Pvt. Ltd. & Ors.	Anil Agarwalla	P.C. Sharma Anirudha Agarwalla Kunal Chatterji P.C. Sharma

**02:00 PM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

13.	Comp. App. (AT) (Ins) No. 553 of 2019  <b>Part Heard</b>	IDBI Bank Vs. Mamta Binani & Ors.  <b>With</b>	Manmeet Singh	Arjun AsthanaR1 Shreyan Parth D. Tandon- R3 Edupuqanti-R2
14.	Comp. App. (AT) (Ins) No. 982 of 2019  <b>Part Heard</b>	Deccan Chronicle Marketeers & Ors. Vs. Deccan Chronicle Holdings & Anr.	Krutika Raghavan	Shreyas Edupuganti-R1 PBA Srinivasan- R2

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**By the order of Hon'ble Acting Chairperson**

**-sd/-  
Registrar**